

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 503 of 2012

[Arising out of OIA-728/2012/COMMR-A-/RBT/RAJ Dated- 17/08/2012 passed by Commissioner of Central Excise-RAJKOT)

Varsana Ispat Ltd

Survey No. 116/1-2, 117, 117-P1, 118 To 121,
125, 126/1-2, 127/1, 128, 129, 129-P2, 135, 136,
Village : Varsana, Taluka : Anjar, Kutch, Gujarat

....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Prabha K Rameshwaram, Additional Commissioner (Authorized Representative)

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 17.11.2022

DATE OF DECISION: 28.11.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10599 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**